

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax- 23753923**

Petition No.32/TT/2013

Date: 25.8.2015

To  
The Deputy General Manager,  
Power Grid Corporation of India Limited (PGCIL),  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

**Subject:** Approval of Transmission Tariff for Northern Regional Transmission Strengthening Scheme in NR for Tariff Block 2009-2014.

Sir,

I am directed to refer to the Commission's letter dated 26.9.2014 in the above said petition (copy enclosed), and to say that the information sought therein has still not been filed. It is requested that the same may kindly be furnished immediately, and not later than 11.9.2015, failing to which the petition will be put up before the Commission for taking further view on the matter on the basis of available information.

Yours faithfully,

Sd/-  
(Dr. P.K Sinha)  
Assistant Chief (Legal)